

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.10 - IA/677(AHM)2024
in
CP(IB)/16(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Haresh Anantrai Mody Proprietor of Mody Chem
V/s
Ambition Mica Limited

.....Applicant

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rahul Bhavsar, Adv. for Mr. Nipun Singhvi, Adv.
& Mr. Mayur Jugtawat, Adv.

For the Respondent :

ORDER

IA/677(AHM)2024

This application is filed for placing on record report certifying Constitution of CoC of Ambition Mica Limited. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 677 of 2024 stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)